

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 955
TO BE ANSWERED ON 14.12.2022

FUNDS RELEASED UNDER PMMVY TO ANDHRA PRADESH

955. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is releasing funds to the State of Andhra Pradesh for implementing Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) if so, the details of the funds that have been allotted to the State of Andhra Pradesh since June 2019;
- (c) whether Government has put in any mechanism to check and ensure that the fund so allocated is being spent for the same purpose for which it is being released;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Yes, Sir. The State Government of Andhra Pradesh have been provided Central share of funds amounting to Rs.164.29 crore for implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) since Financial Year 2019-20 till date.

(c) & (e) Yes, Sir. Since inception of the Scheme, its implementation guidelines provide for opening of dedicated Escrow Bank Account at State/UT level for disbursement of maternity benefits directly to the beneficiary's bank/post office account through Direct Benefit Transfer (DBT).
